



NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/180/2017
NAME OF THE PETITIONER(S) : MUNEES ENGINEERING & SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	S. A. INBANDIRI ADVOCATE	PARTY COUNSEL	
②	B. S. NERATHA	Dylea	

ORDER

Counsel for petitioner present. Representative of the ROC present. The matter is adjourned at request for hearing submissions by both the sides. Put up on 08.01.2018.

K Anantha Padmanabha Swamy
Member (Judicial)